

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF**KOLMAK CHEMICALS LIMITED ("KCL")**

Regd. Office: 21-A Shakespeare Sarani, 3rd Floor, Kolkata-700 017

Further to the Public Announcement ("PA") dated July 22, 2009 to the shareholders of KCL issued by VC Corporate Advisors Pvt. Ltd., ("VCAPL" or "Manager to the Offer") on behalf of Shri S. Sukumar & Smt. S. Kalaiyarasi (hereinafter collectively referred to as "Acquirers") pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"), the shareholders of KCL are requested to note the following with respect to the PA:

- (i) Pursuant to the terms of the SPA dt. July 16th 2009 and in compliance with the Regulation 22(7) of the Regulations, the Acquirers i.e. Shri S. Sukumar & Smt. S. Kalaiyarasi has been appointed as directors by the Board of Directors of KCL, at their Meeting held on 19.08.2009.
- (ii) Pursuant to and in compliance with the Regulation 22(9) of the Regulations, the Acquirers have undertaken that they had not/ will not participate in any matters concerning or relating to the Offer including any preparatory steps leading to the Offer.
- (iii) The Original and Revised Schedule of major activities pertaining to the Offer is as under :

Activity	Original Date & Day	Revised Date & Day
Date of Public Announcement	22.07.2009 (Wednesday)	22.07.2009 (Wednesday)
Specified date (for the purpose of determining the names of shareholders to whom the Letter of Offer will be sent)	31.07.2009 (Friday)	31.07.2009 (Friday)
Last Date for a Competitive Bid	12.08.2009 (Wednesday)	12.08.2009 (Wednesday)
Date by which the Letter of Offer will be dispatched to shareholders	02.09.2009 (Wednesday)	16.09.2009 (Wednesday)
Date of Opening of the Offer	10.09.2009 (Thursday)	23.09.2009 (Wednesday)
Last Date for revising the Offer Price / No. of Shares	16.09.2009 (Wednesday)	30.09.2009 (Wednesday)
Last Date for withdrawal of acceptance by shareholders who have accepted the Offer	23.09.2009 (Wednesday)	07.10.2009 (Wednesday)
Date of Closing of the Offer	29.09.2009 (Tuesday)	12.10.2009 (Monday)
Date by which communicating acceptance /rejection and payment of consideration for accepted shares / dispatch of Share Certificate in case of rejection	14.10.2009 (Wednesday)	27.10.2009 (Tuesday)

This Corrigendum to Public Announcement would also be available on the SEBI's website at <http://www.sebi.gov.in>. The terms used but not defined in this Corrigendum to Public Announcement shall have the same meaning as assigned in the Public Announcement. The Acquirers accept full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of Acquirers laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

(Contact Person : Jayabrata Mukherjee)

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Place: Kolkata

Date: 10.09.2009